

New Delhi dated 07.08.2012

OFFICE MEMORANDUM

Subject : Collection of information for 1st round of NFU screening

After receipt of clarifications dated 03.08.2012 from DOP1 (Estt/RR), the proposal for NFU screening committee is being prepared, as per following DOP1 instructions (available in www.persmin.nic.in) .

(i) Orders containing guidelines for release of NFU

- (a) OM No. AB 14017/64/2008-Estt. (RR) dated **24-04-2009**.
- (b) OM No. AB 14017/64/2008- Estt (RR) dated **25-09-2009**.
- (c) OM No. AB. 14017/16/2010- Estt. (RR) dated **10-06-2010**.
- (d) OM No. AB.14017/39/2011-Estt (RR) dated **02-04-2012**.
- (e) DOP1 clarifications (FAQ) No. AB 14017/47/2011-Estt. (RR) dated **01-08-2012**
- (f) DOP1 clarifications dated **03-08-2012**

(ii) Orders containing details of first posting of IAS officer of a particular batch at centre

- (a) OM No. AB. 14017/64/2008-Estt. (RR) dated **21-05-2009**.
- (b) OM No. AB 14017/64/2008- Estt. (RR) dated **01-07-2010**.
- (c) OM No. AB 14017/64/2008-Estt-Estt. (RR) dated **04-01-2011**
- (e) OM No. AB 14017/30/2011-Estt (RR) dated **11-07-2011**.
- (f) OM No. AB 14017/30/2011-Estt (RR) dated **26-09-2011**
- (g) OM No. AB.14017/30/2011- Estt (RR) dated **04-05-2012**

2. All RDs and other controlling officers are requested to send the required information, in respect of **all serving ICLS officers** (in SAG, JAG(NFSG), JAG, SFS, JFS grades) and similarly in respect of **all retired ICLS officers** (retired from any of these 5 grades **after 01-01-2006**), in enclosed **Annexure A** after verification.

3. The information should reach the undersigned by **27-08-2012**. From the information received, the Ad.II Section will process the this proposal for all those serving and retired officers who are -- (a) completing 'qualifying service' (**Annexure B**), (b) allotted a batch, for parity, after alterations due to 'supercession in promotion' if any (**Annexure B**) (b) having 'all 5 APARs' preceding to NFU eligibility date, (c) having all relevant APARs 'meeting the bench mark', and (c) 'clear from vigilance'.


(RK Pandey)

Under Secretary to the Government of India
(Telefax : 23383507)

To,

(i) **RD Kolkata**, (ii) **RD Noida**, (iii) **RD Ahmedabad**, (iv) **RD Mumbai**, (v) **RD Hyderabad**, (vi) **RD Chennai**, (vii) **Secretary, CLB**, (viii) **Additional Director, SFIO** and (ix) **SO AD.II** (for officers serving/retired from Hqrs.)

Copy to : EG Cell for placing in employees corner (non functional upgradation).

Information for NFU screening

1	Name of the serving or retired ICLS officer	
2	Date of Birth	
3	If retired (after 01-01-2006), the date of retirement and last office	
4	Present Grade (JTS /STS /JAG /JAG(NFSG) /SAG) or grade from which retired.	
5	Date of joining in JTS Method of entry in JTS (DR or DP) If by DR method, the date/month of exam/interview of UPSC	
6	Date of joining in STS Method of entry in STS (DR or DP) If by DR method, the date/month of exam/interview of UPSC	
7	Date of joining in JAG Method of entry in JAG (DR or DP) If by DR method, the date/month of exam/interview of UPSC	
8	If NFSG granted, the date of placement in NFSG	
9	Date of joining in SAG	

(Note : Certified photocopies of service book pages containing above information to be enclosed)

Declaration by officer

The above information is true to the best of my knowledge and belief. If after release of NFU benefit, any of the above information is found to be false, the benefit shall be fully recoverable from me with other action as per rules

Name of the officer, present/past designation, signature with date

Declaration by controlling officer having his/her service book

All above entries have been verified from the service book and are certified as correct.

Name of the officer, designation, signature with date

Declaration by Regional Director (and other controlling officers)

As per verification by controlling officer (having service book) and other documents available in my office, the above entries are certified to be correct.

Name of the officer, designation, signature with date)

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Qualifying service for NFU

(i) The qualifying service for grant of NFU, shall be the service counted from the date of holding of any post on regular and functional basis. The date of grant of ACP/MACP/NFU in any grade/pay scale, shall not be date from which qualifying service can be counted for any further NFU or for any promotion/deputation/higher appointment, on that basis (**condition no. 2 in DOPT OM dt 24-4-2009**)

Initial Batch for NFU

Category A	Batch for Direct recruit to JTS	<p>(i) As per DOPT OM dated 10-06-2010, the officer shall be assigned the batch of the year, which is following the year in which competitive exam/interview was held. For example, the batch for NFU for DR entrants by civil service exam 2009 shall be 2010.</p> <p>(ii) This batch shall continue in subsequent grades, provided there is no <u>supercession in promotion</u> by any DPC for STS/JAG/SAG/HAG.</p>
Category B	Batch for Departmental promotee to JTS	<p>(i) As per DOPT OM dated 25-9-2009 (clarification point no. 2) and DOPT OM (FAQ) dated 01-08-2012 (point no. 9) the batch for Group B officers inducted in Group A I.C.S., by promotion, shall be the same as the batch of DR-JTS officers with whom their seniority is clubbed.</p> <p>(ii) As per latest clarifications dated 3-8-12, the promotee-JTS will get the same batch as given to the nearest junior DR-JTS in the seniority list.</p> <p>(iii) This batch shall continue in subsequent grades, provided there is no <u>supercession in promotion</u> by any DPC for STS/JAG/SAG/HAG.</p>
Category C	Batch for Direct recruit to STS or JAG	<p>(i) As per DOPT clarifications dated 3-8-2012, they will be assigned the same batch as given to the nearest junior Category A officers, with whom his seniority is clubbed in seniority list and who has continued in higher grades by DP method.</p> <p>(ii) This batch shall continue in subsequent grades, provided there is no <u>supercession in promotion</u> by any DPC for STS/JAG/SAG/HAG.</p>

Alteration in initial batch for NFU due to supercession in promotion

Category D	Alteration in original allotted batch	<p>(i) The NFU is meant for compensating officers who have suffered stagnation due to administrative reasons including non availability of vacancies, delay in DPC, etc. But if an officer, after his entry in Group A, is denied/delayed promotion by any DPC for reasons attributable to him and is superseded by his junior in any subsequent DPC (for STS/JAG/SAG/HAG), then due to this supercession, there has to be a corresponding alteration in his originally allotted batch as per DOPT OM dated 10-6-2010 and DOPT OM (FAQ) dated 01-08-2012 (point no. 7). The reasons for supercession in promotion included --- (a) officer assessed as unfit by DPC due to below bench mark or adverse entry APARs, (b) officer's case placed in sealed cover due to pendency of departmental/criminal proceedings and on conclusion of proceedings, due to imposition of penalty/conviction, promotion is affected/delayed, (c) officer not considered for promotion during imposition/currency of penalty, (d) any other reason for supercession as per rules.</p> <p>(ii) In all such cases of supercession, there will be alteration in originally allotted batch and officer is assigned a new/deferred batch along with the batch of officers with whom his seniority is clubbed, after promotion. This is required to be verified by controlling officers, from seniority lists, DPC Minutes, entries in service book, before deciding about any eligibility for NFU.</p>
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